

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-V**  
**(Division Bench)**

**Item No.-518**

IB-71/ND/2022

Cont. Pet.10/2023, IA/706/2023, IA/5147/2023

**IN THE MATTER OF:**

Noble Cooperative Bank Ltd.

**....Applicant**

**Vs.**

Mr. Vivek Prakash

**.....Respondent**

**SECTION**

U/s 95 IBC

**Order delivered on 04.06.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Aryan Sinha in IA/706/2022

For the Respondent :

For the HDFC Bank : Adv. Ankit Gupta IN IA/5147/2023

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is listed on **26.07.2024.**

**Sd/-**

**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**